

(b) As gleaned from Union Finance Account 2014-15, loan and grant from Centre to States during 2014-15 were ₹ 11,939.76 crore and grant of ₹ 329734.51 crore respectively.

(c) The outstanding Central Loan of States Governments of Andhra Pradesh and Telangana as per their respective States Finance Accounts 2014-15 was ₹ 9486.23 crore and ₹ 7443.97 crore respectively.

Steps taken to maintain the CPI target

1746. SHRI AHMED PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether the RBI will be able to maintain the CPI (Consumer Price Index) target for 2017, given that the overall CPI inflation 5.76 per cent for May is well above the Central bank's target of 5 per cent by January, 2017;

(b) what interventions the Ministry of Finance (MoF) plan to use to ensure that CPI remains within target for the next few months; and

(c) will the increase in service tax rate and fuel prices (retail prices of petrol and diesel) add up further inflationary pressure?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) As per the latest bi-monthly Monetary Policy Review held on June 7 2016, RBI has retained inflation projections to remain around 5 per cent for 2016-17 though with an upside bias.

(b) The Government has been holding regular review meetings on price and availability situation at the highest level including at the level of Finance Minister, Committee of Secretaries, Inter-Ministerial Committee and Price Stabilization Fund Management Committee. The Government has already undertaken a number of measures to control inflation. The steps taken, *inter-alia*, include, (i) increased allocation of ₹ 900 crore for Price Stabilization Fund in the budget 2016-17 to check volatility of prices of essential commodities, in particular of pulses; (ii) decision taken to create buffer stock of pulses through domestic procurement and imports; (iii) announced higher Minimum Support Prices so as to incentivize production; (iv) issued advisory to States/UTs to take strict action against hoarding and black marketing under the Essential Commodities Act, 1955 and the Prevention of Black-marketing and Maintenance of Supplies of Essential Commodities Act, 1980; and (v) imposed 20 per cent duty on export of sugar. All these steps would help to ensure that CPI inflation would remain within the target during 2016-17.

(c) Increase in service tax rate has minimal impact on overall inflation and retail level fuel prices will also not put further pressure on inflation as long as the crude oil prices remain range bound.

NGO funding by foreign donors

1747. SHRI K.T.S. TULSI: Will the Minister of FINANCE be pleased to state:

(a) total amount of funds received by various NGOs in the country from the foreign donors; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The information is being collected and shall be laid on the Table of the House.

Access to credit by micro and small enterprises in Andhra Pradesh

1748. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of FINANCE be pleased to state:

(a) the details of steps taken by Government to ensure access to credit by micro and small enterprises in the State of Andhra Pradesh; and

(b) the details of the number of beneficiaries and the amount of credit provided under the Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme, and other credit schemes, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) Government of India has taken several steps to ensure access of credit to Micro and Small Enterprises (MSE) including the State of Andhra Pradesh, which *inter-alia* include, advise to all Scheduled Commercial Banks (SCBs) to achieve a 20% year-on-year growth in credit to MSEs to ensure enhanced credit flow, allocation of 60% of the MSEs advances to the micro enterprise accounts, a 10% annual growth in number of micro enterprise accounts, adoption of one cluster, operationalising at least one specialised Micro, Small and Medium Enterprises (MSME) branch in every district etc. In addition, a target of 7.5% of Adjusted Net Bank Credit (ANBC) has been prescribed for Micro Enterprises. SCBs have been mandated not to accept collateral security in the case of loans up to ₹10 lakh extended to units in the MSE sector